

[Shri Liladhar Kotoki]

presentation of the Report of the Joint Committee on the Bill further to amend the Code of Civil Procedure, 1908 and the Limitation Act, 1963."

MR. SPEAKER: The question is:

"That this House do further extend upto the last day of the next session, the time for the presentation of the Report of the Joint Committee on the Bill further to amend the Code of Civil Procedure, 1908 and the Limitation Act, 1963."

*The motion was adopted*

SHRI INDRAJIT GUPTA (Alipore): Sir, on the first day of this session this House in its wisdom adopted a motion moved by the Minister of Parliamentary Affairs under which no private member was allowed to take the initiative to introduce any kind of question or calling attention or any other business. But that motion does not preclude Ministers from taking any initiative. As devastating floods are going on and hundreds and thousands of people have been rendered homeless, may I, through you, humbly request the Minister of Irrigation to make a detailed statement in the House and tell us about the present position and the relief that Government is going to give.

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): Yesterday, Mr. Indrajit Gupta mentioned this to me. I have to convey this request to the Minister of Irrigation.

SHRI INDRAJIT GUPTA: I want the hon Speaker to direct the Minister.

MR. SPEAKER: There is a way out for putting it in a proper shape. I will be asking the Minister to make an official statement on floods, damages done and the devastation that has taken place. Before you leave for your constituencies you must have the full knowledge of the steps taken by Government.

SHRI INDRAJIT GUPTA: I take it that the statement will be made on Monday.

MR. SPEAKER: I leave it to the Minister of Parliamentary Affairs to convey your views to the Minister.

11.14 hrs.

INDIAN COINAGE (AMENDMENT)  
BILL\*

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): Sir, on behalf of Shri Pranab Kumar Mukherjee, I beg to move for leave to introduce a Bill further to amend the Indian Coinage Act, 1906.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Coinage Act, 1906."

*The motion was adopted.*

SHRIMATI SUSHILA ROHATGI:  
I introduce† the Bill.

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†Introduced with the recommendation of the President.